

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 111  
(IB)-275(ND)/2019

**IN THE MATTER OF:**

Central Bank of India	...	Applicant/Petitioner
Vs		
M/s. Abhinav Steel and Power Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 20.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :


For the RP : Mr. GP Madan, Mr. Vinod Chaurasia, Advs.

For the CoC : Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advs.

**ORDER**

List on 17.02.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

20.01.2021  
Deepak Kumar